

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

6. O.A. No.060/00569/14

(AMANDEEP KAUR CHEEMA VS. UOI)

10.7.2014

Present: Sh. Ranjivan Singh, counsel for the applicant.

1. After arguing the matter for sometime, learned counsel for the applicant seeks permission to withdraw this O.A. with request that he may be given liberty to approach this Court in case matter is not disposed of to the satisfaction of the applicant. Allowed.
2. Accordingly, this O.A. stands disposed of as withdrawn.


(DR. BRAHM A. AGRAWAL)
MEMBER (J)


(UDAY KUMAR VARMA)
MEMBER (A)

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